

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 286
TO BE ANSWERED ON 26TH APRIL, 2016

FOOD SUBSIDY

286. SHRI R. GOPALAKRISHNAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has released about 25000 crores as food subsidy to the Food Corporation of India (FCI);
- (b) if so, the details and the objectives thereof along with the total subsidy provided to FCI during the last three years and the current year;
- (c) whether the Government has any monitoring mechanism regarding the utilization of the food subsidy by FCI; and (d) if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) & (b): Yes Madam. The details of subsidy released to FCI during last three years and current year is as follows:

Year	Subsidy released (Rs. in Crore)
2013-14	75500
2014-15	91995
2015-16	112000
2016-17 (As on 22.04.2016)	25834

The objective of release of food subsidy to FCI is to ensure uninterrupted procurement, takeover of food grains procured by State Govt. agencies and supply of food grains under the Targeted Public Distribution System (TPDS), National Food Security Act (NFSA), 2013 and other welfare schemes of Government of India.

(c) & (d): Government of India controls the release of food subsidy to FCI as per the budget estimates and monthly/ quarterly expenditure plan supported by Utilization Certificates by FCI. The auditing of the accounts of the FCI is done by the Comptroller and Auditor General of India (C & AG) regularly. Annual accounts of FCI are laid before both Houses of Parliament every year.